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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 709/97

Date of Order : 10.9.98

BETWEEN :

L.Padma

.. Applicant.

AND

1. Asst. Superintendent of Post Offices,  
Hyderabad, West Sub Division,  
Hyderabad.

2. Sr. Superintendent of Post Offices,  
Hyderabad City Division, Hyderabad.

3. Sri N.Jagadish .. Respondents.

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Counsel for the Applicant

.. Mr.S.Ramakrishna Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

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PROGRAM :

HON'BLE SHRI B.RANGARAJAN : MEMBER (ADM.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X As per Hon'ble Shri B.S. Jai Parameshwar, Member (Judl.) X

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Mr.S.Ramakrishna Rao, learned counsel for the  
applicant. Mr.N.R.Devraj, learned standing counsel for  
official respondents. Notice sent to R-3 returned unserved.

*R*

Subsequently on 31.8.98 the learned counsel for the applicant  
had sent the notice to R-3. Till the acknowledgement has not  
been received. The notice has been sent to the address of the  
applicant as indicated in the OA. Hence we feel that notice  
is deemed to have been served on R-3.

2. The applicant was an aspirant for the post of EDSV,  
Old MLA Q uarters, B.O. Hyderabad.

3. The respondents authorities had requested the local  
employment exchange to sponsor the eligible candidates for  
regular appointment. The employment exchange fail<sup>ed</sup> to sponsor  
the candidates in time. Hence the respondents authorities  
issued open notification on 2.12.96. Later the employment  
exchange corresponded with the respondent authorities and  
sponsored the candidates.

4. The facts and circumstances of this case are similar  
to OA.706/97. In that case, we directed the respondents  
authorities to complete the selection process only from the  
among the candidates who responded to the notification dated  
2.12.96.

5. We feel that the directions issued in OA.706/97 are  
applicable to this case also.

6. Hence we direct the respondent No.1 to select the  
suitable candidate from among the candidates who responded

*JK*

*D*

.. 3 ..

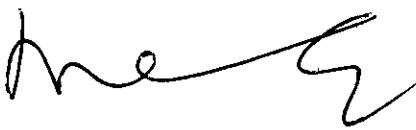
to the notification dated 2.12.96 and fill up the post  
of EDSV, Old MLA Quarters. Till such time, the regularly  
selected candidate is selected. The present incumbent of  
the post shall be continued as a provisional appointee.

7. With the above ~~directions~~ the OA is disposed of.

No costs.

  
(B.S. JAI PARAMESHWAR )  
Member (Judl.)

10.9.98

  
( R.RANGARAJAN )  
Member (Admn.)

Dated : 10th September, 1998

(Dictated in Open Court)

sd

  
D.R. 17/9/98

DA.709/97

**Copy to:-**

1. The Asst. Superintendent of Post Offices, Hyderabad, West Sub Division, Hyderabad.
2. The Sr. Superintendent of Post Offices, Hyderabad City Division, Hyderabad.
3. One copy to Mr. S. Ramakrishna Rao, Advocate, CAT., Hyd.
4. One copy to Mr. N. R. Devaraj, Sr. CGSC., CAT., Hyd.
5. One copy to HBSJP M(J), CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

13/10/98  
II COURT

TYPED BY  
COMPILED BY

CHECKED BY  
APPR VED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR :  
M(J)

DATED: 10/9/98

ORDER/JUDGMENT

M.A/R.A/C.P.N.C.

in  
O.A.NO. 709/97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLS

केन्द्रीय प्रशासनिक अधिकार अधिकार  
Central Administrative Tribunal  
प्रेषण / DESPATCH

24 SEP 1998

हैदराबाद बालवीट  
HYDERABAD BEN